

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.1774
ANSWERED ON 13.02.2023**

CONTRACTUAL TEACHERS IN KENDRIYA VIDYALAYAS

1774. DR. K. JAYAKUMAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is true that twenty per cent of the teachers in Kendriya Vidyalayas are contractual;
- (b) whether the Government has any plan to make these contractual teachers permanent considering the various vacant posts;
- (c) if so, the details of the timeline in this regard; and
- (d) if not, whether the Government has issued/ is planning to issue any guideline to stop the sudden lay off of the contractual teachers?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (d) Contractual teachers having requisite qualification as per Kendriya Vidyalaya Sangathan (KVS) norms are engaged on short term basis against sanctioned posts vacancies which arise due to transfer, retirement, leave etc. from time to time so that teaching-learning process is not hampered. The number of teachers engaged on contractual basis is a dynamic figure as they are engaged purely on contractual basis for the specific period of vacancy of till the end of an academic session, whichever is earlier. There is no provision for making contractual teacher permanent as recruitment of KV teacher is through a transparent participatory process through advertisement written exam and interview. KVS has already issued advertisement for filling up of the post of 12099 teachers recently.
